

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2005
ANSWERED ON:27.08.2007
TELECOM FIRM
Murmu Shri Rupchand

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Bharat Sanchar Nigam Limited (BSNL) has taken a decision to disqualify an international telecom equipment firm from participating in the financial bid for its GSM tender who had offered a lowest price; and

(b) if so, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) & (b) Sir, the international telecom equipment firm was disqualified by BSNL on the ground that its bid was not fulfilling the techno-commercial eligibility criteria. The offered price by the said firm is not known as the financial bid was not opened by BSNL as per terms and conditions of the tender announced in advance.